- (ii) Three Hundred and Twenty-Fourth Report on 'Issues relating to Untraceable Monuments and Protection of Monuments in India';
- (iii) Three Hundred and Twenty-Fifth Report on 'Issues relating to Road Sector';
- (iv) Three Hundred and Twenty-Sixth Report on 'Role of Indian Missions Globally for the growth of Tourism in India'; and
- (v) Three Hundred and Twenty-Seventh Report on 'Connectivity and Tourist Terminal Facilities at Ports'.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development:—

- (i) Thirty-sixth Report on 'Implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY)' relating to the Ministry of Skill Development and Entrepreneurship; and
- (ii) Thirty-seventh Report on 'Development of Man made Fibre' relating to the Ministry of Textiles.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ

SHRIMATI RANJEET RANJAN (Chhattisgarh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Rural Development and Panchayati Raj

These Reports were presented to Speaker, Lok Sabha on 5th September, 2022 under Direction 71 A (1) of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of these Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha. Chairman, Rajya Sabha had seen these Reports on 11th October, 2022.

showing action taken by the Government on recommendations/observations contained in the:-

- (i) Ninth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Third Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20)' of the Department of Land Resources (Ministry of Rural Development);
- (ii) Eleventh Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Fifth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' of the Department of Land Resources (Ministry of Rural Development);
- (iii) Eighteenth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Fourteenth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2021-22)' of the Department of Land Resources (Ministry of Rural Development);
- (iv) Twenty-first Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Sixteenth Report (Seventeenth Lok Sabha) on "Pradhan Mantri Awaas Yojana Gramin (PMAY-G) of the Department of Rural Development (Ministry of Rural Development);"
 - (v) Twenty-fifth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twentieth Report (Seventeenth Lok Sabha) on 'Critical Evaluation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) of the Department of Rural Development (Ministry of Rural Development)';
- (vi) Twenty-sixth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twenty-second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2022-23)' of the Department of Rural Development (Ministry of Rural Development);
- (vii) Twenty-seventh Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twenty-third Report (Seventeenth Lok Sabha) on 'Demands for Grants (2022-23)' of the Department of Land Resources (Ministry of Rural Development); and
- (viii) Twenty-eighth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twenty-fourth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2022-23)' of the Ministry of Panchayati Raj.
